

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.107
CP(IB) 257 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Nidhi Containers Pvt Ltd
V/s
Bajaj Foods Ltd

.....Applicant

.....Respondent

Order delivered on: 21/11/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr. Subrata Kumar Dash, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Rasesh Parikh, Advocate
For the Respondent :Mr. Jaimin Dave, Advocate

ORDER

The pleadings are complete.

Matter stands adjourned to 03.01.2023.

-SD-
SUBRATA KUMAR DASH
MEMBER (TECHNICAL)

-SD-
DR. MADAN B GOSAVI
MEMBER (JUDICIAL)

sapna